

Petition No. 941/GT/2025

Date: 1st July 2026

To

Additional General Manager (Commercial)
NTPC Limited, NTPC Bhawan,
Core- 7, Scope Complex, 7 Institutional Area,
Lodhi Road, New Delhi- 110003

Subject: Petition for determination of 2024-29 tariff for Tanda Super Thermal Power Station Stage-II (2x660 MW).

Sir,

With reference to above subject, and under Regulation 28(10) of the CERC Conduct of Business Regulations, 2023, following additional information is required to be submitted on an affidavit, with an advance copy to the Respondents, on or before **8.7.2026**:

- a) *Provide details of proportionate cost of land/ other assets of the existing project which is Provide year wise reconciliation between approved RCE cost, approved capital cost upto COD of the station, additions during 2019-24 and 2024-29 and closing capital cost as on 31.3.2024 and 31.3.2029.*
- b) *Basis and computation of water charges, security expense and ash transportation expenses claimed under O&M*
- c) *Revised Form 15 & 15A in excel form, to be provided linking all the details, duly certified by the auditor.*

2. The Respondents shall file their replies by **15.7.2026** after serving copy to the Petitioner, who may file its rejoinder, if any, on or before **22.7.2026**. The due date for filing the additional information and reply/rejoinder shall be strictly complied.

3. The Petition shall be listed for hearing in due course for which separate notice will be issued.

Yours sincerely,

Sd/-
(Deepak Pandey)
Assistant Chief (Law)

Copy to:

All Respondents